

and other buildings under the Government, to put them into use or to keep them idle?

DR. MONO MOHAN DAS: If they are considered worthy of protection by Government and are declared as monuments of national importance, they are taken over.

श्री भगवत भारद्वाज भागवत : क्या गवर्नमेंट को यह मान्य है कि जो बिल्डिंग वहाँ पर कोतवाली के लिये बना रही थी वह बन चुकी और पुलिस भी चली गयी, फिर भी यह बिल्डिंग बहुत धरसे ले खाली पड़ी हुई है ?

DR. MONO MOHAN DAS: Sir, we have been informed by the hon. Member who has sent us a letter of one of the M. L. A.s of the U. P. Legislature about that, but from the U.P. Government we have not yet received any communication.

DR. RAGHUBIR SINH: May I know if, in view of the letter that the hon. Member has received from the M. L.A., he has taken up the matter with the U. P. Government or not?

DR. MONO MOHAN DAS: We are expecting that as soon as their new building is completed and they have vacated this old building of the Rani of Jhansi, they will communicate to us.

#### NATIONALISATION OF INSURANCE BUSINESS IN CEYLON

\*347. SHRI SURESH J. DESAI: Will the Minister of FINANCE be pleased to state:

(a) the effect of proposed nationalisation of insurance business in Ceylon on the operations so far carried on by the Life Insurance Corporation of India in that country; and

(b) the total assets and liabilities of the Life Insurance Corporation of India in Ceylon?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) The legislation in respect of nationalisation of insurance business in Ceylon is still in the stage of a Bill. It is, therefore, not possible to say what will exactly be the effect of nationalisation on the operations carried on so far by the Life Insurance Corporation in that country.

(b) Accurate statistics are not available.

\*348. [The questioner (Dr. A. Subba Rao) was absent. For answer, vide cols. 1713-14 infra.]

\*49. [The questioner (Shri Harihar Patel) was absent. For answer, vide col. 1714 infra.]

#### THIRD BLAST FURNACES AT BHILAI AND ROURKELA

/ DR. Z. A. AHMAD; SHRI N. SRI RAMA REDDY:

Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether it is a fact that the third blast furnaces at both Bhilai and Rourkela had been lying idle for a considerable time after their completion;

(b) if so, what are the reasons therefor;

(c) what is the extent of loss in production of steel due to this; and

(d) what steps Government have taken to remedy the situation?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) to (d) The third blast furnace at Bhilai is ready. Production can start when the third battery of coke ovens, which was lighted on the 12th of October, can start making coke for the blast furnace. This is expected to happen in a few weeks.

The question was actually asked on the floor of the House by Shri N. Sri Rama Reddy.